

22

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 136/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017**

Name of the Company: Reena Fashion Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
|--------------|-------------------------------|--------------------|-----------------------|------------------|

| | | | | |
|----|----------------|-----|-----------|----------------|
| 1. | S. SWAMINATHAN | PCS | Applicant | S. Swaminathan |
|----|----------------|-----|-----------|----------------|

| | | | | |
|----|--|--|--|--|
| 2. | | | | |
|----|--|--|--|--|

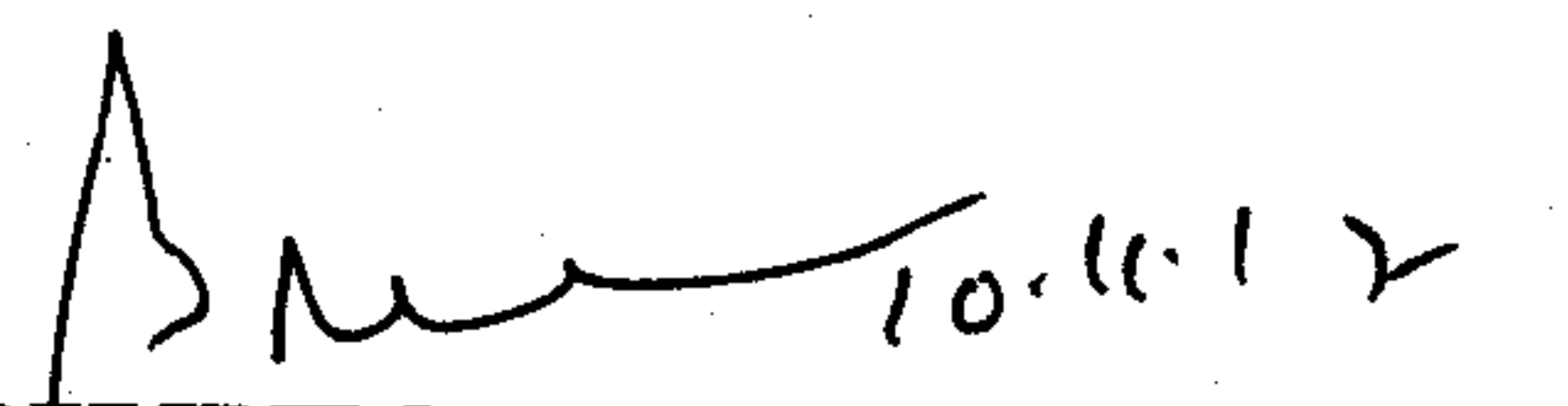
ORDER

Learned PCS Mr. S. Swaminathan present for Applicant.

Learned PCS Mr. S. Swaminathan filed Memorandum of Appearance for Applicant.

Heard arguments of learned PCS for Applicant.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of November, 2017.